

**NAME OF THE COMMERCIAL COURT: SPL.COURT FOR TRIAL AND DISPOSAL OF COMMERCIAL DISPUTES, VIJAYAWADA
IN KRISHNA DISTRICT**

Form.1

List of cases E-filed during the period from 01-05-2020 to 31-12-2020									
Sl. No	Court	District	Case No.	Petitioner Name Vs Respondent Name	Advocate	Advocate Mobile Number	Advocate E-mail Id	Date of Registration	Date of e-filing
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)
1.	Spl. Court for trial and Disposal of Commercial Disputes, Vijayawada.	Krishna	CAOP 2/20	GE Power India Limited Vs Navayuga Engineering Co.Ltd	Sanjay Suraneni	9866182837	suraneni.sanjay@gmail.com	20.07.20	--
2.			CAOP 6/20	M/s V.R. Nirman Private Limited Vs Central Public Works Department and another	Subbarao Ginjupalli	9849537097	Subbarao.ginjupalli@gmail.com	29.07.20	--
3.			COS20/20	Penmatsa Murali Krishnam Raju Vs Vegesna Vara Prasada Lakshmi Narasimharaju @ 12 others	GVNRSS SV Prasad	8790104997	gvnrsssvaraprasad@gmail.com	26-08-20	--
4.			COS 21/20	Vijayavasava Motors and another Vs Tractors and Farm Equipment Ltd., Chennai	Y.Nirmala Devi	9949291730	nirmalathinath@gmail.com	28-08-20	--
5.			CAOP 7/20	M/s Corpus Enterprises Pvt Ltd Vs Andhra Pradesh State Fiber Net Limited (APSFL)	Prabhakar Sripada	9885089529	psripada101@gmail.com	24-08-20	

Form.2

List of cases in which e-payment of Court Fee was made during the period from 01-05-2020 to 31-12-2020							
Sl. No	Court	District	Case No.	Petitioner Name Vs Respondent Name	Advocate	Date of Registration	Date of e-payment of Court Fees
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1.	Spl. Court for trial and Disposal of Commercial Disputes, Vijayawada.	Krishna	--	--	--	--	-

Form.3

List of cases in which Electronic Service of Process has taken place during the period from 01-05-2020 to 31-12-2020							
Sl. No	Court	District	Case No.	Petitioner Name Vs Respondent Name	Advocate	Date of Registration	Date of Electronic Service of Process
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1.	Spl. Court for trial and Disposal of Commercial Disputes, Vijayawada	Krishna	--	--	--	--	-

Form.4

List of total no. of cases randomly allocated during the period from 01-05-2020 to 31-12-2020						
Sl. No	Court	District	Court Name	Court No.	Case Type	Case Count (No. of Cases randomly allocated)
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1.	Spl. Court for trial and Disposal of Commercial Disputes, Vijayawada	Krishna	--	--	--	--

Form.5

List of cases in which Case Management Hearing was held during the period from 01-05-2020 to 31-12-2020

Sl. No	Court	District	Case No.	Petitioner Name Vs Respondent Name	Advocate	Date of Registration	Date of case Management Hearing
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1	Spl. Court for trial and Disposal of Commercial Disputes, Vijayawada	Krishna	COS 7/20	M/s Vensar Constructions Company Ltd. Vs. Vijayawada Municipal Corporation and two others	Sri P.R.S.R vs. Sri P. Ravi	18.05.20	08.12.20
2			COS 8/20	M/s Vensar Constructions Company Ltd. Vs. Vijayawada Municipal Corporation and two others	Sri P.R.S.R vs. Sri P. Ravi	18.05.20	08.12.20
3			COS 17/20	Municipal Corporation vs. M/s.Vensar Constructions Company Ltd.	Sri P. Ravi vs. Sri P.R.S.R	18.05.20	08.12.20
4			COS 18/20	Municipal Corporation vs. M/s Vensar Constructions Company Ltd.	Sri P. Ravi vs. Sri P.R.S.R	18.05.20	08.12.20

Form.6

Contested commercial cases disposed during the period from 01-05-2020 to 31-12-2020													
Sl. No	Court	District	Case No.	Petitioner Name vs Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No)	Date of Decision	Days for Disposal	Nature of disposal (Contested/Settled)	Date of execution of decree	Number of days for execution of decree from date of decision	Act Section
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)	(12)	(13)	(14)
1.	Spl. Court for trial and Disposal of Commercial Disputes, Vijayawada	Krishna	C.E.P. No.1/20	M/s. Equipment Conductor and Cable Ltd., New Delhi Vs. Transmission Corporation of Andhra Pradesh	Sri Ch.A.K Vs. Sri S.M.S.M	<u>11.10.2018</u> 16.03.2020	No	12.10.20	210	Contested	21.06.10	3766	U/Or.21 Rule 37 & 38 of CPC
2.			C.E.P. No.2/20	M/s. Equipment Conductor and Cable Ltd., New Delhi Vs. Transmission Corporation of Andhra Pradesh	Sri Ch.A.K Vs. Sri S.M.S.M	<u>11.10.2018</u> 16.03.2020	No	12.10.20	210	Contested	21.06.10	3766	U/Or.21 Rule 37 & 38 of CPC

3	Spl. Court for trial and Disposal of Commercial Disputes, Vijayawada	Krishna	C.A.O.P .No.1/20	GE Power India Limited (formerly known as Alstom India Limited) (GEPIL), Mubai Vs. Navayuga Engineering Company Limited, Visakhapatnam and another	Sri Sai Sanjay Suraneni and Avanija Inuganti Advocate for petitioner, Sri G. G. Lakshmi Narayana Advocates	<u>18.03.2020</u>	No	12.11.20	239	Contested	--	*--	Sec.9 of Arbitration and conciliation, Act r/w Sec.10 of Commercial Courts, Act
4			C.A.O.P .No.2/20	GE Power India Limited (formerly known as Alstom India Limited) (GEPIL), Mubai Vs. Navayuga Engineering Company Limited, Visakhapatnam and another	Sri Sai Sanjay Suraneni and Avanija Inuganti Advocate for petitioner, Sri G. G. Lakshmi Narayana Advocates	<u>18.03.2020</u>	No	12.11.20	239	Contested	--	--	Sec.9 of Arbitration and conciliation, Act r/w Sec.10 of Commercial Courts, Act
5			C.A.O.P .No.6/20	M/s VR Nirman Private Ltd., Visakhapatnam Represented by its Director and Authorized representative Mr. Cheruvu Pavan Bharadwaj. Vs. 1. Central Public Works Department, represented by Chief Engineer, Vijayawada and another	M/s G.Rama Chandra Rao & P. Venkata Subbaiah, Advocates for petitioner; Sri P.D.S. Narayana, Advocate for resp. 1 & 2;	<u>29.07.2020</u>	No	26.11.20	121	Contested	--	--	Sec.9 of Arbitration and conciliation, Act r/w Sec.10 of Commercial Courts, Act

Form.7

Summary of Commercial Cases during the period from 01-05-2020 to 31-12-2020

Sl. No	Court	District	Total number of cases pending on the 1 st day of the month	Total number of cases instituted during the month	Total number of cases disposed during the month	Total number of cases pending at the end of the month
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1.	Spl. Court for trial and Disposal of Commercial Disputes, Vijayawada	Krishna	27	26	07	46

**NAME OF THE COMMERCIAL COURT: SPL.COURT FOR TRIAL AND DISPOSAL OF COMMERCIAL DISPUTES, VISAKHAPATNAM
IN VISAKHAPATNAM DISTRICT**

FORM 1									
LIST OF CASES E-FILED DURING THE PERIOD FROM 01.05.2020 TO 31.12.2020									
S. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Advocate Mobile Number	Advocate Email Id	Date of Registration	Date of E-filing
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)
1	Special Judge for Trial and Disposal of Commercial Disputes	Visakhapatnam	COS 12/2020	M/s. Vishnu Sree Developers Vs. Sathi Sudharani	Sri. S. Kumar, Advocate for Plaintiff and Sri. B.A. Raja Rao, Advocate for Defendant	Sri. S. Kumar 9949570440	Shree100@yahoo.com	11.08.2020	20.07.2020
2	Special Judge for Trial and Disposal of Commercial Disputes	Visakhapatnam	COS 13/2020	M/s. Sriram Infra Projects Vs. Meesala Sunil.Kumar and others	Sri. T.V.S.K. Kanakaraju, Advocate for Plaintiff and Sri. V.K. Viswanath, Advocate for Defendant	Sri. T.V.S.K. Kanakaraju 9849114247	tvskkanakaraju@gmail.com	10.09.2020	09.09.2020
3	Special Judge for Trial and Disposal of Commercial Disputes	Visakhapatnam	COS 14/2020	M/s.Rednam Enterprises Vs. Jawahar Bala Kumar and 3 others	R. Pavan Kumar, Advocate for Plaintiff and Sri. M. Ravi, Advocate for Defendant	Sri. R. Pavan Kumar 9885270720	Pavansri.786@gmail.com	10.09.2020	09.09.2020
4	Special Judge for Trial and Disposal of Commercial Disputes	Visakhapatnam	COS 16/2020	M/s.VRG Industries Pvt. Ltd. Vs. ASREC (India) Ltd and another	Sri. L. Jagannadham, Advocae for Plaintiff and Sri. M. Ramdas,	Sri. L. Jagannadham 9440633963	ljlanka49@gmail.com	06.10.2020	30.09.2020

					Advocate for Defendant				
5	Special Judge for Trial and Disposal of Commercial Disputes	Visakhapatnam	CAOP 13/2020	Rashtriya Ispat Nigam Limited Vs. Air Liquide India Holding Private Limited	Sri. Ajjarapu Srinivas, Advocate for Petitioner and Respondent NIL	Sri. A. Srinivas 9848192978	Srinivasajjarapu62@gmail.com	16.06.2020	15.06.2020
6	Special Judge for Trial and Disposal of Commercial Disputes	Visakhapatnam	CAOP 14/2020	SARR Freights Corporation Vs. Dredging Corporation of India Limited and another	Sri. V. Ravindra Prasad, Advocate for Petitioner and Sri. M. Ramdas, Advocate for Respondent	Sri. V. Ravindra Prasad 9866920001	ravi.vydyula@gmail.com	08.09.2020	07.09.2020
7	Special Judge for Trial and Disposal of Commercial Disputes	Visakhapatnam	CAOP 19/2020	Mrs. Rokkam Jaya Rao Vs. Lt.Col. (Mrs.) R. Dhana Lakshmi and other	Sri. V. Ravindra Prasad, Advocate for Petitioner and Sri. V. Satish, Advocate for Respondent	Sri. V. Ravindra Prasad 9866920001	Ravi.vydyula@gmail.com	15.10.2020	13.10.2020

FORM 2							
LIST OF CASES IN WHICH E-PAYMENT OF COURT FEES WAS MADE DURING THE PERIOD FROM 01.05.2020 TO 31.12.2020							
S. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of e-payment of Court Fees
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
	Special Judge for Trial and Disposal of Commercial Disputes	Visakhapatnam			NIL		

FORM 3								
LIST OF CASES IN WHICH ELECTRONIC SERVICE OF PROCESS HAS TAKEN PLACE DURING THE PERIOD FROM 01.05.2020 TO 31.12.2020								
S. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Electronic Service of Process	
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	
	Special Judge for Trial and Disposal of Commercial Disputes	Visakhapatnam	NIL					

FORM 4							
LIST OF TOTAL NO. OF CASES RANDOMLY ALLOCATED DURING THE PERIOD FROM 01.05.2020 TO 31.12.2020							
S. No.	Court	District	Court Name	Court No.	Case Type	Case Count (No. of cases randomly allocated)	
(1)	(2)	(3)	(4)	(5)	(6)	(7)	
	Special Judge for Trial and Disposal of Commercial Disputes	Visakhapatnam	Not Applicable				

FORM 5								
LIST OF CASES IN WHICH CASE MANAGEMENT HEARING WAS HELD DURING THE PERIOD FROM 01.05.2020 TO 31.12.2020								
S. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of case Management Hearing	
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	
1	Special Judge for Trial and Disposal of Commercial Disputes	Visakhapatnam	NIL					

FORM 6

CONTESTED COMMERCIAL CASES DISPOSED DURING THE PERIOD FROM 01.05.2020 TO 31.12.2020

S. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No)	Date of Decision	Days for disposal	Name of Disposal (Contested/ settled)	Date of execution of decree	Number of days for execution of decree from date of decision	Act Section
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)	(12)	(13)	(14)
1	Special Judge for Trial and Disposal of Commercial Disputes	Visakhapatnam	CAOP 42/2018	M/s. Ganesh Enterprises Vs. Union of India.	Sri. P. Jagan Mohan Rao Advocate for Petitioner and Sri. S. Sreerama Murthy, Advocate for Respondent	25.03.2019 (Received by transfer) (Date of Registration at Hon'ble PDJ Court, Vsp on 12.12.2018)	Not Applicable	15.06.2020	551 days	Contested	-	-	U/sce.34 of Arbitration & Conciliation Act
2	Special Judge for Trial and Disposal of Commercial Disputes	Visakhapatnam	CAOP 1/2019	Rashtriya Ispat Nigam Limited Vs. M/s. Tarachand Logistics	Sri. C.S. Sekhar, Advocate for Petitioner and Sri. M. Ramdas, Advocate for Respondent	25.03.2019 (Received by transfer) (Date of Registration at Hon'ble PDJ Court, Vsp on 21.01.2019)	Not Applicable	15.06.2020	511 days	Contested	-	-	U/sce.34 of Arbitration & Conciliation Act

3	Special Judge for Trial and Disposal of Commercial Disputes	Visakhapatnam	CAOP 33/2018 (Old AOP 509/2009)	Maa Mahamaya Industries Ltd. Vs. Gannam Dunkerleg & Co. Pvt. Ltd.	Sri. S.V.S Prasad Rao, Advocate for Petitioner and Sri. S.R.B., Advocate for Respondent	25.03.2019 (Received by transfer) (Date of Registration at Hon'ble PDJ Court, Vsp on 29.09.2018)	Not Applicable	17.06.2020	627 days	Contested	-	-	U/sce.34 of Arbitration & Conciliation Act
4	Special Judge for Trial and Disposal of Commercial Disputes	Visakhapatnam	CAOP 20/2018	New India Assurance Co. Ltd. Vs. M/s. Steel Exchange India Limited	Sri. B.V.R.R, Advocate for Petitioner and Sri. S. Arundev, Advocate for Respondent	25.03.2019 (Received by transfer) (Date of Registration at Hon'ble PDJ Court, Vsp on 04.06.2018)	Not Applicable	22.06.2020	749 days	Contested	-	-	U/sce.34 of Arbitration & Conciliation Act
5	Special Judge for Trial and Disposal of Commercial Disputes	Visakhapatnam	CAOP 13/2020 (e-filing)	Rashtriya Ispat Nigam Limited. Vs. NIL	Sri. Srinivas Ajjrapu, Advocate for Petitioner	16.06.2020	Not Applicable	25.06.2020	09 days	Contested	-	-	U/sec.29(A) 4&5 of Arbitration & Conciliation Act
6	Special Judge for Trial and Disposal of Commercial Disputes	Visakhapatnam	CAOP 1/2020	Maa Mahamaya Industries Ltd. Vs. New India Assurance	Sri. W.V.C.R. Advocate for Petitioner and Sri. K. Rama Kireeti, Advocate for Respondent	03.01.2020	Not Applicable	30.07.2020	209 days	Contested	-	-	U/sec.29(A) (5) of Arbitration & Conciliation Act

				Co. Ltd.									
7	Special Judge for Trial and Disposal of Commercial Disputes	Visakhapatnam	CAOP 9/2018 (Old AOP 846/2017)	M/s. Shriram City Union Finance Limited Vs. Mr. Indukuri Venkata Rajendra Kumar Varma	Sri. K. Sreenivasa Rao, Advocate for Petitioner and Sri. B.A. Raja Rao, Advocate for Respondent	25.03.2019 (Received by transfer) (Date of Registration at Hon'ble PDJ Court, Vsp on 17.03.2018)	Not Applicable	20.08.2020	887 days	Contested	-	-	U/sec.9 of Arbitration & Conciliation Act
8	Special Judge for Trial and Disposal of Commercial Disputes	Visakhapatnam	CAOP 29/2018	Rashtriya Ispat Nigam Limited Vs. Sri Krishna Engineering and Construction Company	Sri. G. Saibaba and Srinivas, Advocates for Petitioner and Sir. P. Jagan Mohan Rao, Advocate for Respondent	25.03.2019 (Received by transfer) (Date of Registration at Hon'ble PDJ Court, Vsp on 24.08.2018)	Not Applicable	26.08.2020	733 days	Contested	-	-	U/sec.34 of Arbitration & Conciliation Act
9	Special Judge for Trial and Disposal of Commercial Disputes	Visakhapatnam	CAOP 30/2018	Rashtriya Ispat Nigam Limited Vs. United Freight Carriers Pvt. Ltd	Sri. G. Saibaba and Srinivas, Advocates for Petitioner and Sir. P. Jagan Mohan Rao, Advocate for Respondent	25.03.2019 (Received by transfer) (Date of Registration at Hon'ble PDJ Court, Vsp on 24.08.2018)	Not Applicable	26.08.2020	733 days	Contested	-	-	U/sec.34 of Arbitration & Conciliation Act
10	Special Judge for Trial and	Visakhapatnam	CAOP 31/2017	Paras Transports	Sri P. Jagan Mohan Rao,	25.03.2019 (Received	Not Applicable	25.09.2020	1054 days	Contested	-	-	U/sec.34 of

	Disposal of Commercial Disputes	nam	(Old AOP 1422/2014)	Vs. Union of India	Advocate for petitioner and Sri. C.S.Sekhar, Advocate for Respondent	by transfer) (Date of Registration at Hon'ble PDJ Court, Vsp on 06.11.2017)							Arbitration & Conciliation Act
11	Special Judge for Trial and Disposal of Commercial Disputes	Visakhapatnam	CAOP 28/2018	Rashtriya Ispat Nigam Limited Vs. Gangavaram Port Ltd.	Sri. Ajarapu Srinivas, Advocate for Petitioner	25.03.2019 (Received by transfer) (Date of Registration at Hon'ble PDJ Court, Vsp on 20.08.2018)	Not Applicable	12.10.2020	784 days	Contested	-	-	U/sec.34 of Arbitration & Conciliation Act
12	Special Judge for Trial and Disposal of Commercial Disputes	Visakhapatnam	CAOP 47/2017 (Old AOP 1043/2014)	M/s.VBC Ferro Alloys Ltd Vs. Rashtriya Ispat Nigam Limited	Sri. V. Ravindra Prasad, Advocate for Petitioner and Sri. S.N.S., Advocate for Respondent	25.03.2019 (Received by transfer) (Date of Registration at Hon'ble PDJ Court, Vsp on 06.11.2017)	Not Applicable	22.10.2020	1081 days	Contested	-	-	U/sec.34 of Arbitration & Conciliation Act

13	Special Judge for Trial and Disposal of Commercial Disputes	Visakhapatnam	CAOP 20/2020	Technofab Engineering Vs. Rashtriya Ispat Nigam Limited	Sri. K. Rama Kireeti, Advocate for Petitioner and Sri. C.S.Sekhar, Advocate for Respondent	20.10.2020	Not Applicable	09.11.2020	20 days	Contested	-	-	U/sec.29(A) (4) of Arbitration & Conciliation Act
14	Special Judge for Trial and Disposal of Commercial Disputes	Visakhapatnam	CAOP 6/2020	K.V. Ramana Reddy Vs. Rashtriya Ispat Nigam Limited	Sri. M.V. Chandra Sekhar, Advocate for Petitioner and Sri. K.V. Rama Murthy, Advocate for Respondent	04.02.2020	Not Applicable	20.11.2020	290 days	Contested	-	-	U/sec.29(A) (5) of Arbitration & Conciliation Act
15	Special Judge for Trial and Disposal of Commercial Disputes	Visakhapatnam	CAOP 35/2017 (Old AOP 13/2017)	Kallivalappil Sujatha Vs. Thottikat Karthika	Sri. V. Ravindra Prasad, Advocate for Petitioner and Sri. Md. Habeebulla, Advocate for Respondent	25.03.2019 (Received by transfer) (Date of Registration at Hon'ble PDJ Court, Vsp on 06.11.2017)	Not Applicable	23.11.2020	1113 days	Contested	-	-	U/sec.9 of Arbitration & Conciliation Act
16	Special Judge for Trial and Disposal of Commercial Disputes	Visakhapatnam	CAOP 34/2017	Rastriya Ispat Nigam Limited Vs. Tata Projects Limited	Sri. A. Srinivas for petitioner and Sri. V. Ravindra Prasad for respondent	25.03.2019 (Received by transfer) (Date of Registration	Not Applicable	10.12.2020	1130 days	Contested	-	-	U/sec. 34 of Arbitration & Conciliation Act

						at Hon'ble PDJ Court, Vsp on 06.11.2017)								
17.	Special Judge for Trial and Disposal of Commercial Disputes	Visakhapatnam	COS 24/2017	Union of India through General Manager, East Coast Railway Vs. Premier Engineering syndicate and 3 others	Sri. Sreerama Murthy for Plaintiff and Sri. M. Ramdas for Defendants	25.03.2019 (Received by transfer) (Date of Registration at Hon'ble PDJ Court, Vsp on 18.04.2016)	No	23.12.2020	1710 days	Contested	-	-		U/or.VII Rule 1 R/w Sec 26 of CPC (Money Suit)

FORM 7

SUMMARY OF COMMERCIAL CASES DURING THE PERIOD FROM 01.05.2020 TO 31.12.2020

S. No.	Court	District	Total number of cases pending at the beginning of 01.05.2020	Total number of cases instituted during the period from 01.05.2020 to 31.12.2020	Total number of cases disposed during the period from 01.05.2020 to 31.12.2020	Total number of cases pending at the end of 31.12.2020
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1	Special Judge for Trial and Disposal of Commercial Disputes	Visakhapatnam	146	31	21	156